

Rep. by Act 58 of 1960, 8.2 & Sec. I (wef 26.12.60)

THE CITIZENSHIP (AMENDMENT) ACT, 1957

No. 65 OF 1957

[27th December, 1957]

An Act to amend the Citizenship Act, 1955.

BE it enacted by Parliament in the Eighth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Citizenship (Amendment) Act, 1957.

Amendment of First Schedule. 2. In the First Schedule to the Citizenship Act, 1955, under the 57 of 1955. heading "A. The following Commonwealth countries:—", after entry 8, the following entries shall be inserted, namely:—

"9. Ghana.

10. Federation of Malaya.

11. Singapore."